GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5222 ANSWERED ON:14.08.2014 DISTRIBUTION OF LAND Roy Prof. Saugata

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) Whether the Government has signed any agreement with Ekta Parishad regarding distribution of land to the landless people;

(b) If so, the details thereof;

(c) Whether the Union Government proposes to implement the decisions of the agreement signed in this regard;

(d) If so, the details thereof;

(e) The timeframe fixed therefor and the criteria for selection of beneficiaries of the scheme?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (e) : Yes Madam, an agreement on land reforms was signed between the Ministry of Rural Development and Jan Satyagraha on 11th October, 2012 at Agra. The agreement inter-alia states that Ministry of Rural Development would initiate the dialogue with States to take up steps on giving statutory backing for distribution of land to the landless poor in the backward districts. For this purpose, this Department constituted a Task Force on Land Reforms under the Chairmanship of Hon'ble Minister of Rural Development. On the basis of the suggestions, this Department has formulated a 'Draft Land Reforms Policy'. The draft policy, among others, includes the distribution of land to the landless poor.